

(c) the reasons for which this has not been accepted yet by Government;

(d) the time by which this train is likely to be introduced;

(e) whether it is a fact that a request had also been made to divert the route of one of the trains which are in operation at present in the absence of a new train on this line; and

(f) if so, what action has been taken so far in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAY (SHRI MAHABIR PRASAD): (a) No, Sir.

(b) to (d). Do not arise.

(e) No, Sir.

(f) Does not arise.

Electrification of Korba-Champa Railway Line and Direct Service Between Bilaspur and Korba

3179. DR. PRABHAT KUMAR MISHRA: Will the Minister of RAILWAY be pleased to state:

(a) whether the electrification work of Korba Champa Railway line has been completed;

(b) whether any proposal regarding direct train service from Bilaspur to Korba is under consideration; and

(c) if so, the time by which this train service is likely to start?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

[English]

Setting up of New Public Financial Institutions

3180. SHRI VIJAY N. PATIL: Will the MINISTER OF FINANCE be pleased to state:

(a) whether Government propose to set up or encourage new public financial institutions;

(b) if so, the manner in which these institutions would be different from the existing ones;

(c) the priority sectors that are proposed to be assigned to these institutions; and

(d) the procedure that would be adopted by these institutions for raising funds?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). The Government are considering to set up a Small Industries Development Bank of India (SIDBI) as a subsidiary of the Industrial Development Bank of India (IDBI) to cater to the financial needs of small scale and tiny industries. SIDBI's equity will be Rs. 250 crores and it will have its own separate Board of Directors, including representatives from the Small Scale Sector. SIDBI when set up would administer both the Small Industries Development Fund and National Equity Fund set up in the IDBI.

Strength of I.T. Tribunal Members, Nagpur Bench

3181. SHRI BANWARILAL PUROHIT: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the cases in the Income Tax Tribunal, Nagpur are mounting due to inadequate strength of the bench;